

(c) 784 public servants were prosecuted. Departmental action was recommended against 2938 public servants.

(d) Public servants—convicted by courts—398 published departmentally—1271.

Loans to Oil and Natural Gas Commission

2063. Shri Morarka: Will the Minister of Mines and Fuel be pleased to state:

(a) the total amount of loans advanced to the Oil and Natural Gas Commission so far; and

(b) the terms and conditions of such loans?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Under the Oil and Natural Gas Commission Act, 1959 the Central Government after due appropriation made by Parliament in this behalf provide capital that may be required by the Commission for carrying on its business. No loans have been given to the Commission by the Government.

(b) Does not arise.

Steel and Scrap Export

2064. Shri Morarka: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the quantities of steel and scrap separately exported to various countries annually, country-wise;

(b) the rate or rates at which they are exported; and

(c) the extent of foreign exchange earned for each?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). A statement showing the quantities of steel and scrap separately exported to various countries, average rate per ton, and foreign exchange earnings for each of the years 1960-61 and 1961-62 (upto end of February '62) is. [See Appendix III, annexure No. 34].

Welfare Officer in Map Publication Directorate

2065. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that a Labour Welfare Officer has been appointed in the Map Publication Directorate of Survey of India; and

(b) if so, what are his duties?

The Deputy Minister in the Ministry of Scientific Research & Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) The main duties are—

(i) to promote the welfare of the workers and harmonious relations with the management;

(ii) to obtain redress of their grievances promptly; and

(iii) to ensure that labour laws applicable to the undertakings are enforced.

Wagons for Cement Supply to Nellore

2066. Shri Yallamanda Reddy: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that since November, 1961, the Nellore Zilla Parishad authorities in Andhra Pradesh have not received Wagon supply from Vijayawada to Nellore for cement in spite of the fact that they have paid money also in this regard; and

(b) if so, the reasons therefor?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b). The supply of wagons to the cement factory at Vijayawada has been inadequate. There have also been restrictions on the movement of cement from Vijayawada in the southern direction, movement being permitted only on Thursdays and Sundays. The Andhra Pradesh Government have, therefore, issued general instructions that supplies should be drawn as far as possible by road. The factory is, however, trying to arrange supplies of as much cement as possible by train also. The Nellore Zilla Parishad authorities have drawn 140

tonnes of cement by road since November 1961.

Clay Deposits in M.P.

2067. **Shri A. S. Saigal:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that fire clay deposits have been discovered near Shahdol in Madhya Pradesh;

(b) if so, whether it is suitable for refractory industry;

(c) whether Government intends to make a full survey of the region; and

(d) what further action Government are taking to explore it and find out the deposits?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):

(a) Occurrences of fire clay in Sohagpur coalfield in which Shahdol is located are already known. No new occurrences of fire clay have been discovered near Shahdol.

(b) Deposits of fire clay occurring in Dola and Chandia areas are suitable for refractory purposes.

(c) & (d). Detailed large scale mapping of Sohagpur coalfield is in progress. The area just west of Shahdol is likely to be geologically mapped during 1962-63.

राजस्थान में भारी उद्योग

२०६८. श्री प० ला० बाहूपाल : क्या इस्पात और भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के बीकानेर डिवीजन के तहरी क्षेत्र में भारी उद्योग स्थापित करने की कोई योजना है ; और

(ख) यदि हाँ, तो यह योजना कब तक कार्यान्वित की जावेगी ?

इस्पात और भारी उद्योग मंत्री (श्री खि० सुब्रमण्यम) : (क) और (ख). राज-
ए 11 में हनुमानगढ़ के स्थान पर एक उर्वरक कारखाना लगाने की योजना है। इस योजना

के तीसरी योजना के अन्त तक कार्यान्वित किये जाने की सम्भावना है।

TISCO

2069. **Dr. U. Misra:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Central Government officers whose services have been given on loan to Tata Iron and Steel Company;

(b) what emoluments each of them is drawing now from TISCO; and

(c) what emoluments they would have drawn if they were in Central Government Services?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Nil.

(b) and (c). Do not arise.

Decentralisation of Central Secretariat Services

2070. {
Shri Rishang Kelshing:
Shri Raghunath Singh:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri B. K. Das:
Shri S. M. Banerjee:
Shri Bishwanath Roy:
Shri E. Madhusudan Rao:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have decided to decentralise the Central Secretariat Services from June 1962 though it was formulated only in 1951;

(b) if so, the reasons therefor;

(c) whether the Attached Offices of the various Ministries will continue to be attached to the Ministries after decentralisation;

(d) if not, whether the staff working in these offices will be given the right of option; and

(e) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)